

Cont.Case (Civil)

FILING NUMBER: 2790/2020

Sheonarayan Prasad

: PETITIONER

Vs

The State of Jharkhand and Others

: Opposite party/ Contemnor

BENCH : S.J

CFS:

PETITION : 20/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. Synopsis with list of dates has not been given.
2. Copy has not been served upon retainer counsel of Ranchi University (on behalf of O.P no. 2 & 3)
3. Petition may be typed properly with tag.

Ranjeet Kumar Pankaj

17/06/2020.